## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 136/397-398/NCLT/AHM/ 2016(NEW) CP No. 69/397-398/CLB/MB/2016 (OLD)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

Name of the Company:

Nishal Rajsakha

V/s.

BND Fashion Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

REPRESENTATION DESIGNATION **SIGNATURE** S.NO. NAME (CAPITAL LETTERS)

1. LUNIAC DACAL

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2. COUNSEL MR. ASTAD RANDERIA

Alw MR - ROHIT LALWANI

IIB KHIMANI AND ASSOCIATES

Phlum

## ORDER

Learned Advocate Mr. Astad Randeria alongwith Learned Advocate Mr. Rohit Lalwani present for the Petitioner.

Learned PCS Mr. Kunjal Dalal present for Respondents 2&3. None present for Respondent No.1.

Respondents 2&3 filed their reply and paid costs.

List the matter on 12.12.2016 for hearing.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 17<sup>th</sup> day of October, 2016